

21.04 hrs.

**ANNOUNCEMENT RE: SURRENDER OF MEMBER
IN THE COURT**

MR. CHAIRMAN: Hon. Members, I have to inform the House that the following fax message dated 29th August, 1996, has been received today from the Deputy Inspector General of Police (Administration) Patna, Bihar:

"I have the honour to inform you that Mohammad Shahabuddin, Member of Lok Sabha, had surrendered in the Court of the Chief Judicial Magistrate, Siwan, Bihar, today

i.e., the 29th August, 1996 in (1) case crime No. 32/96, Police Station Ander; (2) case crime No. 99/96, Police Station Hussain Ganj; (3) case crime No. 7/95, Police Station Pachrukhi and (4) case crime No. 8/95, Police Station Pachrukhi. He is presently lodged in the Divisional Jail."

MR. CHAIRMAN: The House now stands adjourned till 11 A.M. tomorrow.

21.05 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on
Friday, August 30, 1996/Bhadra 8, 1918 (Saka)*
